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WP-25428-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 10th OF JULY, 2025

WRIT PETITION No. 25428 of 2025

ANKIT KUSHWAHA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Mukhtar Ahmad - Advocate for petitioner.

Dr. S.S. Chauhan - Government Advocate for respondents/State.
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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition
reserving the right of the petitioner to take alternative remedy is in law.

Petition, is accordingly, dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

m/-